

(c) the decision of Government there-to ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). Central Minorities Commission has so far submitted six Annual Reports. The first four Annual Reports have already been laid before the Lok Sabha along with the Action Taken Memoranda indicating the recommendations and the action taken thereon. Fifth and Sixth Annual Reports of the Minorities Commission are under examination of the Government and will be laid on the table of the House after completion of examination.

#### Seminar on Wasteland Development

2363. KUMARI PUSHPA DEVI :  
SHRI KAILASH CHAND  
YADAV :  
SHRI HARI KRISHNA  
SHASTRI :  
DR. KRUPASINDHU BHOI :  
SHRI PIYUS TIRAKY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a National Seminar on Wastelands Development was held in Delhi between 16th—18th October, 1986 ;

(b) if so, the main suggestions/recommendations made at the Seminar ;

(c) the reaction of Government thereon; and

(d) whether Government are considering suitable action on the recommendations/suggestions made at the Seminar?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) The main suggestions/recommendations made at the Seminar relate to

(i) identification, definition, classification and distribution of wastelands ; (ii) mapping ; (iii) reclamation of wastelands for agriculture and afforestation ; (iv) water conservation and irrigation management ; (v) environmental protection and energy ; (vi) economics of wastelands development; and (vii) people's participation and awareness—raising.

(c) and (d). Most of the recommendations are in conformity with the thinking of the Government on the subject and action on many of them has already been initiated.

#### Pending Pension cases of freedom Fighters in Kerala

2364. PROF. P.J. KURIEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the district-wise figure of freedom fighters in Kerala who are yet to get freedom fighters pension ;

(b) the reasons for not sanctioning these cases ; and

(c) whether the Government would review all rejected cases and grant pension to all the remaining freedom fighters ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) A Special Clearance Drive was launched during July-August, 1986 when all the pending pension cases received in time were disposed of on the basis of evidence produced by the applicants, without waiting for State Government's verification reports, except these having some special features. As on 31st October, 1986, 34 cases from Kerala were pending final decision. Their district-wise break-up is as follows :